HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 04/2020

Sandeep Jamwal

...Applicant(s)/Petitioner(s)

Through:- Mr. M.K Bhardwaj, Sr. Advocate

with

Mr. Gagan Kohli, Advocate

v/s

U.T. of Jammu and Kashmir and anr. ... Non-applicant/Respondent

Through: - Mr. Sudesh Magotra, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Sudesh Magotra, learned Dy. A.G has submitted that he has filed objections to the application. The same be placed on record by the Registry.

Interim direction dated 29.04.2020 to continue till next date of hearing.

List on 03.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 20.05.2020 Tarun